

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 205
IA No. 06/JPR/2018
CA No. 20/JPR/2021
IA (CA) No. 11/JPR/2022
CP No. 372(ND)/2017
TA No. 52/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Urmila Samota

...Petitioner

Versus

Lotus Consbuild Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : None-appeared

For the Respondent : Pawan Sharma, Adv.

ORDER

None appears for the Petitioner. Mr. Pawan Sharma, Adv. appearing for the Respondent. Due to on-going strike of Advocates in Jaipur, Advocates are not appearing before this Tribunal today. The date already assigned in this matter i.e. on 15.03.2023 is hereby cancelled. List the matter on 20.04.2023.

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

March 14, 2023

VG